Annexure-4

Name of the Corporate Debtor: Ansal Crown Infrabuild Pvt. Ltd.; Date of commencement of CIRP: 21/04/2023; List of creditors as on: 20/02/2025

	List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
								(Amount in Rs.)						
Sl. No.	Name of creditor	Details of claims received		Details of claims admitted					claims	any mutual		Amount of claims under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of claim Admitted	Nature of Claim		Whether related party?	% of voting share in CoC						
1	Ansal Buildwell Limited	08-06-23	248,181,598	248,181,598	Unsecured	-	YES	-		-	-	-	The CD is a subsidiary company of M/s Anssal Buildwell Limited, which has ggiven loan to its subsidiary to meet its financial requirement for completion of the project, paying of salaries, taxes, statutory compliances, comply with court orders and any others and any other as required for running the business of the company.	
2	Ansal Buildwell Limited	08-06-23	470,000,000		Unsecured	470,000,000	YES	-	60,889,690	-	409,110,310	-	The Financial Creditor had given the Corporate Guarantee against sanctioned loan amount of Rs. 47 crore out of which Rs. 10 Crore was disbursed. The Corporate Guarantee was given at the time of sanctioned of Loan to its subsidiary M/sAnsal Crown Infrabuild Private Limited.	
3	Gyan Bharati Trust	09.06.2024	16,099,726	16,099,726	Unsecured								As per NCLT Order dated 06.09.2024 Unsecured Financial Creditors in a class belonging to any class of Creditors) claim for School	
	Total		734,281,324	264,281,324					60,889,690		409,110,310			